NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 06.12.2018 NOTICE

Take notice that the matters adjourned vide notice dated 04.12.2018 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	TA (AT) (Competition) No. 33 of 2017 & IA No. 61/2017 (Old Appeal No. 50/2014)	Adani Gas Limited (AGL) Vs. CCI &Anr. With	04.12.2018	17.01.2019
2.	TA (AT) (Competition) No. 34 of 2017 (Old Appeal No. 57/2014)	Faridabad Industries Associations (FIA) Vs. CCI &Anr.	04.12.2018	17.01.2019
3.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India & Ors. with	04.12.2018	24.01.2019
4.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors. with	04.12.2018	24.01.2019
5.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India &Ors. with	04.12.2018	24.01.2019
6.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India &Ors. with	04.12.2018	24.01.2019
7.	Competition App. (AT) No. 31 of 2018	Shri AmritanshuKhaitan Vs. Competition Commission of India &Ors. with	04.12.2018	24.01.2019
8.	Competition App. (AT) No. 32 of 2018	Shri SuvamoySaha Vs. Competition Commission of India &Ors. with	04.12.2018	24.01.2019
9.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India &Ors. With	04.12.2018	24.01.2019

10.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs.	04.12.2018	24.01.2019
		Competition Commission of		
		India &Ors.		
		With		
11.	Competition App. (AT) No. 37 of 2018	Hemant Gupta	04.12.2018	24.01.2019
		Vs.		
		Competition Commission of		
		India		
		with		
12.	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy	04.12.2018	24.01.2019
		Vs.		
		Competition Commission of		
		India		
		with		
13.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan& Ors.	04.12.2018	24.01.2019
		Vs.		
		Competition Commission of		
		India		

By Order -sd/-

Registrar

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